

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Original Application No.200/00921/2017

Bilaspur, this Wednesday, the 18th day of April, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Nazir Ahmad, S/o Shri Abdul Aziz, aged about 57 years, working at Helper, AC/TL, Durg, SECR, R/o Railway Colony, Durg, Distt. Durg (CG).
2. P.S. Dongre, S/o Shri Shankar Dongre, aged about 45 years, working at Helper, AC/TL, Durg, SECR, R/o Railway Colony Qt. No.85/2, Durg, Distt. Durg (CG) -Applicants

(By Advocate – Ms. Fouzia Mirza)

V e r s u s

1. Union of India through General Manager, SECR, Raipur Division, Distt. Raipur (CG) 495004.
2. Chief Personnel Manager, SECR, Raipur Division, Distt. Raipur (CG) 495004.
3. Senior Personnel Officer, SECR, Raipur Division, Distt. Raipur (CG) 495004.
4. DPO, SECR, Raipur Division, Distt. Raipur (CG) 495004. - Respondents

(By Advocate – Shri R.N. Pusty)

O R D E R (O R A L)**By Navin Tandon, AM.**

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file a properly constituted Original Application.

2. Accordingly, the O.A is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

am/-